

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K-13014/01/2022-US.I
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
New Delhi-110 011.

Dated: 06th October, 2022.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 224 of the Constitution of India, the President is pleased to appoint S/Shri (i) Sanjay Anandrao Deshmukh, (ii) Yanshivraj Gopichand Khobragade, (iii) Mahendra Wadhmal Chandwani, (iv) Abhay Sopanrao Waghwase, (v) Ravindra Madhusudan Joshi, and (vi) Smt. Vrushali Vijay Joshi, to be Additional Judges of the Bombay High Court, in that order of seniority, for a period of two years with effect from the date they assume charge of their respective offices.

MJP
06/10/2022

(Rajinder Kashyap)

Additional Secretary to the Government of India

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To

The Manager,
Government of India Press,
Minto Road,
New Delhi.